

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00966/2019
Chandigarh, this the 13th day of September, 2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Ajeet Kumar Sharma aged 30 years son of S. Satya Narayan Sharma, resident of 4085-C, Customs Colony, Sector 37-C Chandigarh - 160036, presently posted as Inspector, Customs Commissionerate Ludhiana Customs House, G.T. Road, Sahnewal, Ludhiana, Punjab - 141120.

....**Applicant**

(Present: Mr. Vicky Sharma, Advocate)

Versus

1. Union of India through the Under Secretary to the Govt. of India, ADIII B, Ministry of Finance & Customs, Ground Floor, HUDCO, Vishala Building, Bhikaji Cama Place, R.K. Puram, New Delhi.
2. The Chief Commissioner, Central Goods and Service Tax Zone, Central Revenue Building, Plot No. 19, Sector 17-C, Chandigarh - 160017.
3. The Commissioner (Cadre Controlling Authority of Chandigarh Zone), Central Goods and Service Tax Commissionerate, Central Revenue Building, Plot No. 19, Sector 17-C, Chandigarh - 160017.
4. Central Board of Indirect Taxes & Customs CBIC, 4th Floor, HUDCO Vishala Building, Bhikaji Cama Place, R.K. Puram, New Delhi - 110066.
5. Sh. Sanjeev Kumar Meena (ST), Office of Customs Commissionerate Amritsar, Central Revenue Building, the Mall, Amritsar, Punjab - 143001.
6. Sh. Sahab Singh Meena (ST), office of Central Goods and Service Tax Commissionerate, Central Revenue Building, Plt No. 19, Sector 17-C, Chandigarh - 160017.
7. Sh. Megh Ram Meena (ST), office of Central Goods and Service Tax Commissionerate Jalandhar, Central Excise House, F-Block, Rishi Nagar, Ludhiana, Punjab - 141001.
8. Sh. Maninder Singh (ST), office of Central Goods and Service Tax Commissionerte- Jalandhar, Central Excise House, F-Block, Rishi Nagar, Ludhiana, Punjab - 141001.

9. Sh. Balraj Singh Meena (ST), Office of Central Goods and Service Tax Audit Commissionerate – Ludhiana, Central Excise House, F-Block, Rishi Nagar, Ludhiana, Punjab – 141001.

10. Sh. Jaldhari Meena (ST), Customs Commissionerate, Customs House, G.T. Road, Sahnewal, Ludhiana – 141120.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. The solitary prayer made in this O.A. for issuance of a direction to the respondents to decide the pending representation dated 05.10.2016 (Annexure A-5) of the applicant in a time bound manner.

2. Considering the short prayer made by the applicant, I deem it appropriate to dispose of this O.A., in limine, with a direction to the Competent Authority, amongst the respondents, to decide the indicated representation (Annexure A-5) in accordance with law, if not decided earlier, within a period of two months from the date of receipt of a copy of this order, and a copy thereof be duly communicated to him. If representation has already been decided, a copy of order passed thereon be communicated to him.

3. Needless to mention, that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case.

No costs.

**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 13.09.2019**

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